Title: Introduction of the Constitution (Amendment) Bill, 2005. (Amendment of article 371).

## 15.47 hrs.

SHRI CHANDRAKANT KHAIRE (AURANGABAD, MAHARASHTRA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY- SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI CHANDRAKANT KHAIRE: I introduce the Bill.